

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2300 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

BHAGWATIDEVI SHANKARLAL SUREKA(D)BY LRS.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for bringing LRs on record and prayer for interim relief
and office report)

Date: 31/01/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Mr. Ajay Sharma,Adv.
Mr Atul B Dakh, Adv.
Mrs Anil Katiyar ,Adv
Ms. Indu Sharma ,Adv
Ms. Asha Gopalan Nair ,Adv

UPON hearing counsel the Court made the following
O R D E R

Statement of case to be filed before 15.3.2012.

(S.G.SHAH)
REGISTRAR